

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

37

C.P No. 1131/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Ocean Masters LLC.
V/s.
Varun Global Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
37	Vishal Jathar i/b India law Alliance	Advocate	

ORDER

CP No1131/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel having stated that notice of hearing has been effected by hand delivery, since Rules of NCLT mandates to serve notice upon the Corporate Debtor either by Registered Post with Acknowledgement Due or by Speed Post, the Petitioner is hereby directed to communicate next date of hearing as per mode of service mentioned under Rules of NCLT.

List this matter on 18.7.2017 for hearing.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)